

का वशीरा भारत सरकार द्वारा नहीं रखा जाता ।

उत्तर प्रदेश के बांदा जिले में खनिजों के लिए सर्वेक्षण

4513. श्री जगेदवर यादव : क्या पेट्रोलियम तथा रसायन और खान तथा धातु मंत्री यह नताने की कृपा करेंगे कि :

(क) क्या हाल ही में उत्तर प्रदेश के बांदा जिले में खनिजों के लिए सर्वेक्षण किया गया था ,

(ख) यदि हां, तो सर्वेक्षण के परिणाम-स्वरूप पाये गये खनिजों के क्या नाम हैं ;

(ग) क्या अल्यूमिनियम आदि जैसे कच्चे पदार्थ भी वहाँ पाये गये हैं ; और

(घ) यदि हां, तो क्या इस पिछड़े हुये जिले में बेरोजगारी की समस्या को सुलभाने की बात को ध्यान में रखते हुये सरकार का विचार वहाँ पर उपलब्ध कच्चे पदार्थों पर आधारित कोई उद्योग स्थापित करने का है ?

पेट्रोलियम तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री नीतिराज सिंह चौधरी) : (क) और (ख). जी, हां । भारतीय भूवैज्ञानिक सर्वेक्षण द्वारा किए गए सर्वेक्षण जो कि प्रगति पर हैं, के परिणाम-स्वरूप, अल्यूमिनियम लैटराइट और बाक्साइट, डोमोमाइट, मिट्टी, अग्राटे, ग्लास-सैंड, गैरिक, फ़ैल्डस्पायर और बर्षाटज. जिप्सम, अलंकारिक प्रस्तर के निक्षेप और प्राप्ति स्थल उपस्थित हुए हैं ।

(ग) बांदा जिले में बाक्साइट के लघु निक्षेप (अल्यूमिनियम का अयस्क) उपलब्ध हैं ।

(घ) एक प्राइवेट कम्पनी द्वारा जिसे राज्य सरकार ने 1974 में पट्टा दिया था, क्षेत्र में बाक्साइट प्रारंभ के उद्देश्य का कार्य छोटे पैमाने पर प्रारंभ किया गया है । विस्तृत पूर्वक्षण संक्रियाएं, जो उपलब्ध खनिज की श्रेणी में और कुल उपलब्ध राशियों को प्रतिपादित करने की दृष्टि से प्रगति पर हैं, के संपूरित हो जाने के उपरान्त ही, क्षेत्र में बाक्साइट निक्षेपों पर आधारित अल्यूमिनियम प्रदायक को स्थापित करने के प्रश्न पर विचार किया जा सकता है ।

Shifting of Offices of National Mineral Development Corporation from New Delhi

4514. SHRI D. N. DEB :
SHRI N. K. SOMANI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether offices of the National Mineral Development Corporation are proposed to be shifted from its present location in New Delhi;

(b) the monthly rent being paid now and the additional liability per month where the offices are shifted to a new place; and

(c) the reasons for incurring the additional expense ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY) : (a) There is a proposal to move the head-quarters of National Mineral Development Corporation from its present location to another location in Delhi; the question of moving the head-

quarters out of Delhi, is also under consideration separately.

(b) and (c). The monthly rent being paid for the various premises presently occupied by National Mineral Development Corporation offices in New Delhi is Rs. 10,500/-. The additional liability on moving to the proposed centralised location would be Rs. 25,548/- per month. The present premises are considered insufficient and unsuitable due to increase in the projects assigned to the Corporation. The cost of moving the headquarters out of Delhi is yet to be worked out.

Royalty Payable by Colliery Owners to West Bengal Government

4515. SHRI RABI RAY :
SHRI SARDAR AMJAD'ALI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the total amount of royalty payable by the colliery owners to the Government of West Bengal in 1968, 1969 and 1970 ;

(b) the details thereof; and

(c) the names of those colliery owners which have not paid royalty in these years and the amount due to them ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY) : (a) to (c). The information is being collected and will be placed on the Table of the House.

Scope for Economy Measures

4516. SHRI MADHU LIMAYE : Will the Minister of DEFENCE be pleased to state :

(a) whether the Staff Inspection Unit of the Ministry of Finance had assessed

the functioning of the Staff Inspection Unit, Department of Defence Production (DGI), DIGS, with a view to ascertaining the scope for economy measures ;

(b) whether this assessment has since been completed; and

(c) if so, the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI P. C. SETHI) :

(a) There is no Staff Inspection Unit of the Department of Defence Production (DGI), DI(GS). However the Staff Inspection Unit of the Ministry of Finance has recently assessed the Staff requirements of some of the establishments of the Directorate of Inspection (General Stores).

(b) and (c). The assessment of all the establishments taken up for examination by the Staff Inspection Unit has not yet been completed. But the Unit's recommendations in respect of a few of the establishments have been received and orders have been issued thereon, implementing the same.

Loan to Central Government Employees for purchase of ready built houses

4517. SHRI N. R. DEOGHARE : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the amount of loan which is given to Central Government employees for purchase of houses;

(b) whether an employee can purchase a ready-built new or old house with that loan from a private agency or from a private individual; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT) (SHRI PARIMAL GHOSH) : (a) The amount of